GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4333 ANSWERED ON:21.04.2010 ECO-SENSITIVE ZONES Choudhry Smt. Shruti

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has issued draft notification regarding eco-sensitive zones in the State of Haryana, prohibiting building activities within 5 kms., range of protected zone;
- (b) if so, the details thereof including the dates of these draft notifications; and
- (c) the present status in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) & (b) The following draft notifications declaring Eco-sensitive Zones around the protected areas (National Parks / Sanctuaries) in the State of Haryana were issued, prohibiting/restricting certain activities within these Eco – sensitive Zones in consultation with the Government of Haryana:

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1 S.O. 364(E), [ 29/01/2009] - Sultan National Park
2 S.O. 1400(E),[03/06/2009] - Khaparwas Wildlife Sanctuary
3 S.O. 1399(E),[03/06/2009] - Bhindawas Wildlife Sanctuary
4 S.O. 1398(E),[03/06/2009] - Abubshaher Wildlife Sanctuary
5 S.O. 1397(E),[03/06/2009] - Chhilchhila Wildlife Sanctuary
6 S.O. 1396(E),[03/06/2009] - Nahar Wildlife Sanctuary
7 S.O. 1395(E),[03/06/2009] - Bir Shikargarh Wildlife Sanctuary
8 S.O. 1394(E),[03/06/2009] - Khol hi Raitan Wildlife Sanctuary
9 S.O. 1393(E),[03/06/2009] - Kalesar Wildlife Sanctuary
10 S.O. 1392(E),[03/06/2009] - Kalesar National Park
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(c) Final Notification declaring the area around Sultanpur National Park as Eco-sensitive Zone has been issued in the Gazette of India vide S.O. No. 191(E), dated January 27,2010.